

periodical changes in procurement system, marketing strategy etc. as per their business requirements and market situations.

(e) and (f) According to the information furnished by the Super Bazar they have since discontinued procurement of all slow moving items in all the Departments dealing with Groceries, Toiletries, Household, Stationary etc. The slow moving items are procured only against confirmed orders received from the customers.

Construction of Vocational Rehabilitation Centre

2687. SHRIMATI KAMAL RANI : Will the Minister of LABOUR be pleased to state;

(a) whether the Delhi Development Authority has allotted some plots for the construction of Vocational Rehabilitation Centre for the handicapped;

(b) if so, the details thereof;

(c) whether the construction work has been completed so far;

(d) if not, the reasons therefor;

(e) the estimated cost of buildings during the allotment year and the present estimated cost; and

(f) the steps taken/proposed to be taken to complete the construction work in time?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) and (b) Yes, Sir. The Delhi Development Authority (DDA) has allotted 4.272 acres of land at Karkarduma (Delhi) for construction of the building for the Vocational Rehabilitation Centre for Handicapped (VRC) Delhi.

(c) and (d) No, Sir. However, the boundary wall has already been constructed. The construction of the building could not be completed first due to want of No objection certificate/grant of extension from DDA and thereafter for want of sufficient funds.

(e) The present estimated cost indicated by CPWD is about Rs. 7,89,60,000. As no estimate was worked out during the year of allotment, no comparison can be made.

(f) Based on the approval of Standing Finance Committee of Ministry of Labour, the administrative approval and financial sanction have already been issued. CPWD is finalising the drawings for submission to DDA and Delhi Urban Arts Commission for their approval. CPWD has been asked to complete the project within 20 months.

Tamil Nadu's Quota in PM Forces

2688. SHRI T. R. BAALU : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the allotted Quotas in the employment list for Tamil Nadu in the Para Military Forces, National Security Guard, Indo Tibetan Border Police Force, Central Reserve Police Force, Central Industrial Security Force, General Assam Rifles and Border Security Force;

(b) whether the Quota for Tamil Nadu for employment opportunities in these forces has been fulfilled as stipulated;

(c) if so, whether the Department concerned has taken any action to fill up the quota;

(d) if so, the details thereof; and

(e) if not the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) to (e) NSG being a 100% deputationist Force, there is no question of specifying quota in recruitment. In recruitment to the post of Constable/Riflemen in other Central Para Military Forces, vacancies are allotted on the basis of population ratio of the States/UT and also taking into consideration the special need and circumstances of different areas. As and when shortage of representation in any State/UT is observed, steps are taken to increase the representation by allotting more vacancies. In order to make up the deficiency in the representation of Tamil Nadu, BSF had allotted 500 vacancies to Tamil Nadu in the year 1998. Recruitment of 1884 Constables from Tamil Nadu in CRPF is planned in Jaury 1999. ITBP also conducted a special recruitment from Tamil Nadu in November 1998.

Usage of Incinerators

2689. SHRI ANANT KUMAR HEGDE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have monitored the usage of incinerators in the hospitals;

(b) if not, the reasons therefor;

(c) whether the Government are aware of the fact that improper handling of incinerators leads to the spread of hazardous elements to the nature; and

(d) if so, the steps taken by the Government in this regard?